

From,

Date: 15 January, 2024

Chief Secretary,  
State of Uttar Pradesh.  
Lucknow, Uttar Pradesh.

To,

The Registrar,  
Hon'ble National Green Tribunal,  
Copernicus Marg,  
New Delhi.

**Subject: SUBMISSION OF REPORT/RESPONSE IN THE MATTER OF EXECUTION  
APPLICATION NO. 23/2023 IN MA NO. 33/2023 IN OA NO. 75/2023.**

Sir,

In compliance with Hon'ble National Green Tribunal order dated 01.11.2023 in OA No. 75/2023 Jaishree Bansal vs Ministry of Environment, Forests and Climate Change & Ors. The Report/Response on behalf of the State of Uttar Pradesh is being filed and annexed herewith.

It is requested that the said report may be presented before the Hon'ble tribunal for kind consideration.

Yours Sincerely,



(Durga Shanker Mishra)  
Chief Secretary,

Encl : As above

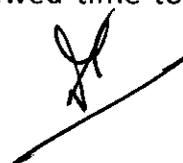
**REPORT/RESPONSE IN THE MATTER OF EXECUTION APPLICATION NO. 23/2023 IN MA NO. 33/2023 IN O.A NO. 75/2023 (JAISHREE BANSAL VS. MINISTRY OF ENVIRONMENT, FORESTS, AND CLIMATE CHANGE & ORS.) ON BEHALF OF THE CHIEF SECRETARY, STATE OF UTTAR PRADESH.**

1. That this Hon'ble Tribunal, while considering the issue of unscientific handling of solid waste in Village Jagjeewanpur, Paragana Jalalabad, Tehsil & District Ghaziabad, Uttar Pradesh, by order dated 26.04.2023 passed in MA No. 33/2023 in OA No. 75/2023 had directed the Chief Secretary, UP to file a report before the Registrar General of Hon'ble Tribunal by observing as under:

*"6. In view of above, the District Magistrate and Ghaziabad Nagar Nigam may take further remedial measures as per law and give their report to the Chief Secretary, UP within one month from today. The Chief Secretary, UP may review the compliance status and ensure further remedial action and send a separate report along with the report to be filed in O.A. No. 606/2018 with the Registrar General of this Tribunal. If found necessary, the registry may place the matter before the Bench for further orders. The report may give status of legacy waste at the site in question and any other site 2 apart from Jagjeewanpur, apart from status and adequacy of waste processing facilities."*

Further, the Hon'ble Tribunal, in its Execution Application No. 23/2023 by order dated 01.11.2023, directed to the Chief Secretary to file the report in terms of above order dated 26.04.2023

2. That Ghaziabad Nagar Nigam submitted a report on 13.11.2023 to the state government pertaining to the compliance of Execution Application No. 23/2023 in MA no. 33/2023 in OA no. 75/2023.
3. That, under the chairmanship of Principal Secretary, Urban Development Department, State of UP, a meeting was held on 02.01.2024 and, in the meeting, the Principal Secretary reviewed the compliance status pertaining to the Solid Waste within the limits of Ghaziabad Nagar Nigam (GNN) and certain directions were issued to Municipal Commissioner, Ghaziabad Nagar Nigam and District Magistrate, Ghaziabad and the Status has been reviewed time to time



by him. Below is the action points:

- I. Ghaziabad Nagar Nigam is directed to ensure disposal/ processing of the legacy waste in a time-bound manner, which has been accumulated at the village Jagjeevanpur, pargana Jalalabad, District Ghaziabad.
- II. Ensure full functioning of the processing plant that has been set up at the private land in gram Bhikanpur/Jagjeevanpur. This plant has been processing fresh wastes since July 2023.
- III. (a) Ensure that all needful is done to setup a plant to generate bio-CNG in a time-bound manner from the wet waste,  
(b) Seek all necessary help from Hapur Administration to reclaim the 42.25 acres land in Hapur which was purchased for setting up a Waste to Energy plant.

[Annexure R1 – True copy of the MOM dated 02.01.2024]

4. That Ghaziabad Nagar Nigam has submitted a detailed status report on 12.01.2024 disclosing the timelines as directed in the meeting of the Principal Secretary, Urban Development Department, State of UP.

[Annexure R2 – True copy of the Detailed Status report submitted by the Ghaziabad Nagar Nigam dated 12.01.2024]

This report is being submitted as per the directions of Hon'ble Tribunal order dated 26.04.2023 and 01.11.2023.



Encl : As above

(Durga Shanker Mishra)  
Chief Secretary  
Government of Uttar Pradesh

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित एम०ए० संख्या-33/2023 in ओ०ए० संख्या-75/2023 (I.A. No.645/ 2023), Jaishree Bansal Vs. Ministry of Environment, Forests and Climate Change व अन्य में पारित आदेश दिनांक 01.11.2023 के अनुपालन में विचार-विमर्श हेतु प्रमुख सचिव, नगर विकास विभाग, उत्तर प्रदेश शासन की अध्यक्षता में दिनांक 02.01.2024 को सम्पन्न बैठक का कार्यवृत्त।

अवगत कराना है कि प्रश्नगत वाद में नगर निगम, गाजियाबाद में ग्राम जगजीवनपुर, परगना जलालाबाद, तहसील एवं जिला गाजियाबाद, उत्तर प्रदेश में ठोस अपशिष्ट के अवैज्ञानिक प्रबंधन के संबंध में योजित की गयी है।

2- उपरोक्त के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित एम०ए० संख्या-33/2023 in ओ०ए० संख्या-75/2023 (I.A. No.645/ 2023), Jaishree Bansal Vs. Ministry of Environment, Forests and Climate Change व अन्य में पारित आदेश दिनांक 01.11.2023 के अनुपालन में विचार-विमर्श हेतु सर्वसंबंधित के साथ प्रमुख सचिव महोदय की अध्यक्षता में दिनांक 02.01.2024 को बैठक सम्पन्न हुई।

3- अवगत कराया जाना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित एम०ए० संख्या-33/2023 in ओ०ए० संख्या-75/2023, Jaishree Bansal Vs. Ministry of Environment, Forests and Climate Change व अन्य में पारित आदेश दिनांक 01.11.2023 का क्रियात्मक अंश का विवरण निम्नवत् है:-

"---4. Since the direction issued by the Tribunal in the order dated 26.04.2023 to the Chief Secretary, UP has not been complied with till now, therefore, we have no option but to direct personal appearance of Chief Secretary, UP through virtual mode on the next date of hearing, if the report is not filed within the further time granted by this order.

5. Hence, we grant further 4 weeks' time from today to the Chief Secretary, UP to file the report in terms of the order dated 26.04.2023, failing which he will personally appear before the Tribunal by virtual mode on the next date of hearing.---

4- उक्त सम्पन्न बैठक में प्रश्नगत प्रकरण में पारित आदेश दिनांक 01.11.2023 के अनुपालन में प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन द्वारा निम्नलिखित कार्यवाही किये जाने के निर्देश दिये गये हैं:-

**(1)- नगर निगम, गाजियाबाद में लिगेसी वेस्ट का कार्य।**

गाजियाबाद नगर निगम द्वारा ग्राम जगजीवनपुर परगना जलालाबाद तहसील व जनपद-गाजियाबाद पर एकत्रित 2.69 लाख मैट्रिक टन के प्रोसेसिंग का कार्य संबंधित फर्म द्वारा किया जा रहा है। उक्त लिगेसी वेस्ट के निस्तारण का कार्य निर्धारित समय-सीमा में पूर्ण कराते हुए इसका नियमित अनुश्रवण भी किया जाए।

(कार्यवाही:-जिलाधिकारी, गाजियाबाद/नगर आयुक्त, नगर निगम, गाजियाबाद/राज्य मिशन निदेशक (एस०बी०एम०), नगरीय निकाय निदेशालय, उ०प्र० लखनऊ)

**(2)- गाजियाबाद में फ़ेश अपशिष्ट प्रसंस्करण संयंत्र का कार्य।**

नगर निगम, गाजियाबाद में जुलाई, 2023 से ग्राम भिकनपुर/जगजीवनपुर में निजी फर्म द्वारा चिन्हित भूमि पर उत्सर्जित फ़ेश वेस्ट के प्रोसेसिंग का कार्य किया जा रहा है। यह भूमि उक्त लिगेसी वेस्ट स्थल की भूमि से अलग है। इस स्थल पर प्रोसेसिंग प्लान्ट को पूर्ण रूप से संचालित कराते हुए समस्त वांछित कार्यवाही सुनिश्चित कराते हुए नियमित अनुश्रवण

भी किया जाए।

(कार्यवाही:—जिलाधिकारी, गाजियाबाद/नगर आयुक्त, नगर निगम, गाजियाबाद/राज्य मिशन निदेशक (एस0बी0एम0), नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ)

**(3)– नगर निगम, गाजियाबाद में कूड़ा अपशिष्ट प्रबन्धन के संबंध में भविष्य की कार्ययोजना पर कार्यवाही।**

**(3.1)–Wet Waste to Bio CNG Project –300 TPD**

गीले कूड़े से बायू-सी0एन0जी0 उत्पन्न करने हेतु प्लान्ट की स्थापना (पी0पी0पी0 मॉडल) के अनुसार समस्त वांछित कार्यवाही समयान्तर्गत कराया जाना सुनिश्चित किया जाए।

(कार्यवाही:—जिलाधिकारी, गाजियाबाद/नगर आयुक्त, नगर निगम, गाजियाबाद/राज्य मिशन निदेशक (एस0बी0एम0), नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ)

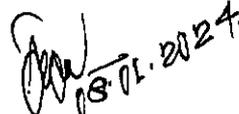
**(3.2)– Waste to Energy (Electricity) Project**

वर्ष 2018 में वेस्ट-टू-एनर्जी प्लान्ट हेतु नगर निगम, गाजियाबाद द्वारा नीदरलैण्ड कम्पनी, जी0सी0 इन्टरनेशनल के साथ अनुबन्ध किया गया था तथा ग्राम गालन्द जिला-हापुड में उक्त प्लान्ट की स्थापना हेतु 42.25 एकड़ भूमि का अधिग्रहण/क्रय की गयी थी। किन्तु जनविरोध होने के कारण उक्त भूमि पर नगर निगम, गाजियाबाद द्वारा बाउण्ड्रीवाल कराने हेतु कब्जा नहीं प्राप्त हो पाया है, जिसके दृष्टिगत नगर निगम, गाजियाबाद द्वारा नियमित तौर पर पुलिस प्रशासन, हापुड से समन्वय स्थापित कर उक्त भूमि पर कब्जा प्राप्त करने हेतु नियमानुसार आवश्यक कार्यवाही की जाए।

(कार्यवाही:—जिलाधिकारी, गाजियाबाद, हापुड/नगर आयुक्त, नगर निगम, गाजियाबाद/राज्य मिशन निदेशक (एस0बी0एम0), नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ)

5– उपरोक्तानुसार अवगत कराया जाना है कि प्रश्नगत वाद में मुख्य सचिव महोदय की ओर से ए0टी0आर0/Response किया जाना है। प्रकरण में अगली सुनवाई की तिथि 16.01.2024 नियत है। अतएव विषयगत जिलाधिकारी, गाजियाबाद एवं नगर आयुक्त, नगर निगम, गाजियाबाद द्वारा उपरोक्त समस्त बिन्दुओं का नियमित अनुश्रवण एवं एक समिति गठित कर समस्त आवश्यक कार्यवाही समयान्तर्गत सुनिश्चित किया जाए।

अन्त में बैठक सधन्यवाद सम्पन्न हुई।

  
( कल्याण बनर्जी )  
संयुक्त, सचिव

उत्तर प्रदेश शासन  
नगर विकास अनुभाग-5  
संख्या-162/नौ-5-2024-34रिट/2023  
लखनऊ: दिनांक 08 जनवरी, 2023

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1-राज्य मिशन निदेशक, स्वच्छ भारत मिशन (नगरीय), नगरीय निकाय निदेशालय, उत्तर प्रदेश, लखनऊ।
- 2-निदेशक, नगरीय निकाय निदेशालय, उत्तर प्रदेश लखनऊ।
- 3-जिलाधिकारी, गाजियाबाद/हापुड।
- 4-नगर आयुक्त, नगर निगम, गाजियाबाद।
- 5-श्री अतुल भारती, एडवोकेट, पी0एम0यू0, नगर विकास विभाग, उ0प्र0 लखनऊ।
- 6-गार्ड बुक/कम्प्यूटर सेल।

आज्ञा से,  
08.01.2024

( कल्याण बनर्जी )  
संयुक्त सचिव



कार्यालय: नगर आयुक्त गाज़ियाबाद नगर निगम, गाज़ियाबाद।

Office of the Municipal Commissioner, Ghaziabad Municipal Corporation

दूरभाष:- 0120-2790425, 2713580

ई-मेल:- gzb.nagar.nigam@gmail.com

पत्रांक:- 1976 / न0आ10 / 2023-24

दिनांक :- 12/01/24

प्रेषक,

नगर आयुक्त  
गाज़ियाबाद नगर निगम।

सेवा में,

संयुक्त सचिव  
नगर विकास अनुभाग-5  
लखनऊ।

विषय- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष योजित एम0ए0 संख्या-33/2023 in ओ0ए0 सं0 75/2023 (I.A. No. 645/2023) जयश्री बंसल बनाम मिनिस्ट्री ऑफ एन्वायरमेंट, फोरेस्ट एवं क्लाइमेट चेंज व अन्य में पारित आदेश दिनांक 01.11.2023 के अनुपालन के सम्बन्ध में।

म्होदय,

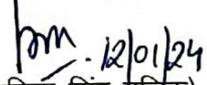
कृपया उपरोक्त विषयक अपने कार्यालय पत्र संख्या:एन0जी0टी0-07/नौ-5-2024-34 रिट/2023 नगर विकास अनुभाग-5 लखनऊ दिनांक 05 जनवरी 2024 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसमें उक्त विषय के सम्बन्ध में मुख्य स्टॉफ ऑफिसर, मुख्य सचिव, उत्तर प्रदेश शासन के पत्र संख्या-1333/पी0एस0 एम0एस0/एस0ओ0/2023 दिनांक 08.11.2023 की छायाप्रति संलग्न करते हुये ओ0ए0 सं0 75/2023 (I.A. No. 645/2023) जयश्री बंसल बनाम मिनिस्ट्री ऑफ एन्वायरमेंट, फोरेस्ट एवं क्लाइमेट चेंज व अन्य में पारित आदेश दिनांक 01.11.2023 के अनुपालन में नियमानुसार अपेक्षित कार्यवाही कराते हुये दिनांक 09.01.2024 तक अवगत कराये जाने की अपेक्षा की गयी है। जिसके सन्दर्भ में समस्त वांछित कार्यवाही सुनिश्चित कराते हुये कृत-कार्यवाही की आख्या शासन को तत्काल उपलब्ध कराने हेतु निर्देशित किया गया है।

उपरोक्त दिये गये निर्देशो के अनुपालन में अवगत कराना है कि उक्त प्रकरण में गाज़ियाबाद नगर निगम द्वारा मा0 एन0जी0टी0 के समक्ष दाखिल की गयी अनुपालन आख्या/Compliance Report व गाज़ियाबाद नगर निगम द्वारा म्यूनिसिपल सॉलिड वेस्ट/प्रोसेसिंग के सम्बन्ध में सम्पादित की जा रही कार्यवाही की आख्या दिनांक 13.11.2023 को शासन को प्रेषित की गई थी।

अतः उपरोक्त पत्र के क्रम में गाज़ियाबाद नगर निगम द्वारा म्यूनिसिपल सॉलिड वेस्ट/प्रोसेसिंग के सम्बन्ध में सम्पादित की जा रही कार्यवाही की अद्यतन स्थिति मय संलग्नकों सहित आपके अवलोकनार्थ पत्र के साथ संलग्न कर प्रेषित की जा रही है। तदानुसार अवगत होने का कष्ट करें।

संलग्नक-यथोक्त।

भवदीय

  
(विक्रमादित्य सिंह मलिक)  
I.A.S.

नगर आयुक्त  
गाज़ियाबाद नगर निगम



कार्यालय: नगर निगम गाज़ियाबाद

**Municipal Corporation Ghaziabad**

**Background of the Case**

मा० राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष विचाराधीन मिसलेनियस/विविध प्रार्थना पत्र संख्या 33/2023 जयश्री बंसल बनाम मिनिस्ट्री ऑफ एन्वायरमेंट, फोरेस्ट एवं क्लाइमेट चेंज व अन्य में वाद का सम्बन्ध गाजियाबाद नगर निगम द्वारा ग्राम जगजीवनपुर परगना जलालाबाद तहसील व जनपद गाजियाबाद द्वारा वादी की भूमि के साथ वाली भूमि पर सॉलिड वेस्ट प्रोसेस किये जाने तथा उससे उत्सर्जित जहरीली गैस के कारण वायु प्रदूषण होने के सम्बन्ध में योजित की गयी है। जिसमें दिनांक 26.04.2023 को निम्नलिखित आदेश पारित किये गये जिसका क्रियात्मक अंश निम्नवत है:-

*"In view of above, the District Magistrate and Ghaziabad Nagar Nigam may take further remedial measures as per law and give their report to the Chief Secretary, UP within one month from today. The Chief Secretary, UP may review the compliance status and ensure further remedial action and send a separate report along with the report to be filed in O.A. No. 606/2018 with the Registrar General of this Tribunal. If found necessary, the registry may place the matter before the Bench for further orders. The report may give status of legacy waste at the site in question and any other site apart from Jagjeevanpur, apart from status and adequacy of waste processing facilities. Subject to above, the application is disposed of. A copy of this order be forwarded to Chief Secretary, UP, District Magistrate, State PCB and Ghaziabad Nagar Nigam by e-mail for compliance."*

तदोपरान्त वादी द्वारा दिनांक 26.04.2023 को पारित आदेशो का क्रियान्वयन हेतु पुनः मा० एन०जी०टी० के समक्ष दिनांक 05.07.2023 को एक्जिक्यूषन प्रार्थना पत्र संख्या 23/2023 जयश्री बंसल बनाम मिनिस्ट्री ऑफ एन्वायरमेंट, फोरेस्ट एवं क्लाइमेट चेंज व अन्य योजित किया गया जिस पर सुनवाई करते हुये दिनांक 21.07.2023 को निम्नलिखित आदेश पारित किये गये जिसका क्रियात्मक अंश निम्नवत है:-

*"This execution application has been filed to execute order of this Tribunal dated 26.04.2023 in M.A. No. 33/2023 in OA No. 75/2023 for disposal of solid waste. The Tribunal observed as follows: "In view of above, the District Magistrate and Ghaziabad Nagar Nigam may take further remedial measures as per law and give their report to the Chief Secretary, UP within one month from today. The Chief Secretary, UP may review the compliance status and ensure further remedial action and send a separate report along with the report to be filed in O.A. No. 606/2018 with the Registrar General of this Tribunal. If found necessary, the registry may place the matter before the Bench for further orders. The report may give status of legacy waste at the site in question and any other site apart from Jagjeevanpur, apart from status and adequacy of waste processing facilities."*

*The contention of the learned Counsel appearing for the applicant is that solid waste is being burnt by the authorities concerned. To support the contention, the report submitted by the Fire Department has been filed with the facts that from 01.05.2023 to 20.05.2023 an incident of fire was reported where the Fire Department used 417300 liters water to control the fire incident. 3. Issue notice*

to the respondents, returnable within four weeks. Respondents are directed to submit their reply within six weeks through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. 4. Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email. 5. Applicant is directed to supply the copy of the application and relevant documents to the Respondent(s) within a week and after compliance of service, the applicant has to submit an affidavit that the notice and copy of the application have been served upon the respondent(s). 6. List the matter on 01.11.2023."

मा0 एन0जी0टी0 द्वारा पारित उपरोक्त आदेश दिनांक 21.07.2023 के अनुपालन में गाजियाबाद नगर निगम द्वारा दिनांक 05.10.2023 को अनुपालन आख्या मा0 एन0जी0टी0 के समक्ष दाखिल कर उसकी रिपोर्ट मय संलग्नकों सहित दिनांक 25.10.2023 को संयुक्त सचिव महोदय, नगर विकास अनुभाग-5 लखनऊ तथा प्रतिलिपि सचिव महोदय, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 लखनऊ तथा सदस्य सचिव महोदय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ को शासन के पत्र दिनांक 30.09.2023 के अनुपालन में ई-मेल के माध्यम से प्रेषित की गयी जिसकी छायाप्रति सुलभ-सन्दर्भ हेतु पुनः संलग्नक 01 के रूप में प्रेषित है।

दिनांक 01.11.2023 को मा0 अधिकरण द्वारा गाजियाबाद नगर निगम की ओर से दाखिल अनुपालन आख्या का अवलोकन करने के उपरान्त सुनवाई करते हुये निम्नलिखित आदेश पारित किये गये जिसका क्रियात्मक अंश निम्नवत है:-

*"A report supported by the affidavit of the Nagar Swasthya Adhikari, Ghaziabad Nagar Nigam (GNN) dated 05.10.2023 has been filed. As per the directions contained in order of the Tribunal dated 26.04.2023, the GNN was required to give the report to the Chief Secretary, UP and not to the Tribunal. However, since the report has been filed before the Tribunal, therefore, we have perused it and we find that no satisfactory explanation has been given for management of current daily waste which is generated within the limits of GNN. So far as legacy waste is concerned, it is stated that a contract has been entered into by the GNN with M/s Rollz India Waste Management Pvt. Ltd. in joint venture with M/s Geron Engineering Pvt. Ltd. for disposal of total legacy waste of 2,69,000 MT for a period of 18 months. The report does not reflect that the said company has started the work for disposal of legacy waste. Further, no details have been provided on status of other sites where legacy waste is existing. 4. Since the direction issued by the Tribunal in the order dated 26.04.2023 to the Chief Secretary, UP has not been complied with till now, therefore, we have no option but to direct personal appearance of Chief Secretary, UP through virtual mode on the next date of hearing, if the report is not filed within the further time granted by this order. 5. Hence, we grant further 4 weeks' time from today to the Chief Secretary, UP to file the report in terms of the order dated 26.04.2023, failing which he will personally appear before the Tribunal by virtual mode on the next date of hearing.*

*We also find that having regard to the stand taken by the GNN in the report, the presence of the Commissioner, GNN is necessary on the next date of hearing. 7. Learned Counsel appearing for the applicant has prayed for three weeks' time to file objection to the report filed by the GNN. 8. List on 16.01.2024. 9. A copy of this order be forwarded to the Chief Secretary, UP and Commissioner, Ghaziabad Nagar Nigam by e-mail for compliance."*

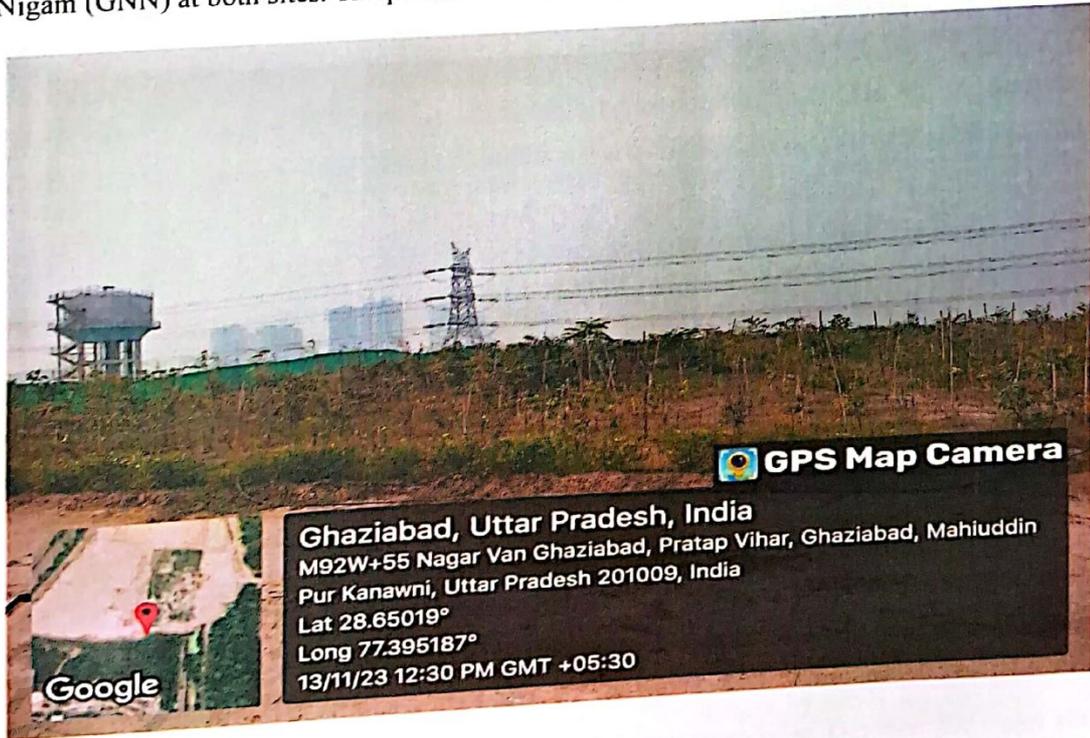


कार्यालय: नगर निगम गाज़ियाबाद  
Municipal Corporation Ghaziabad

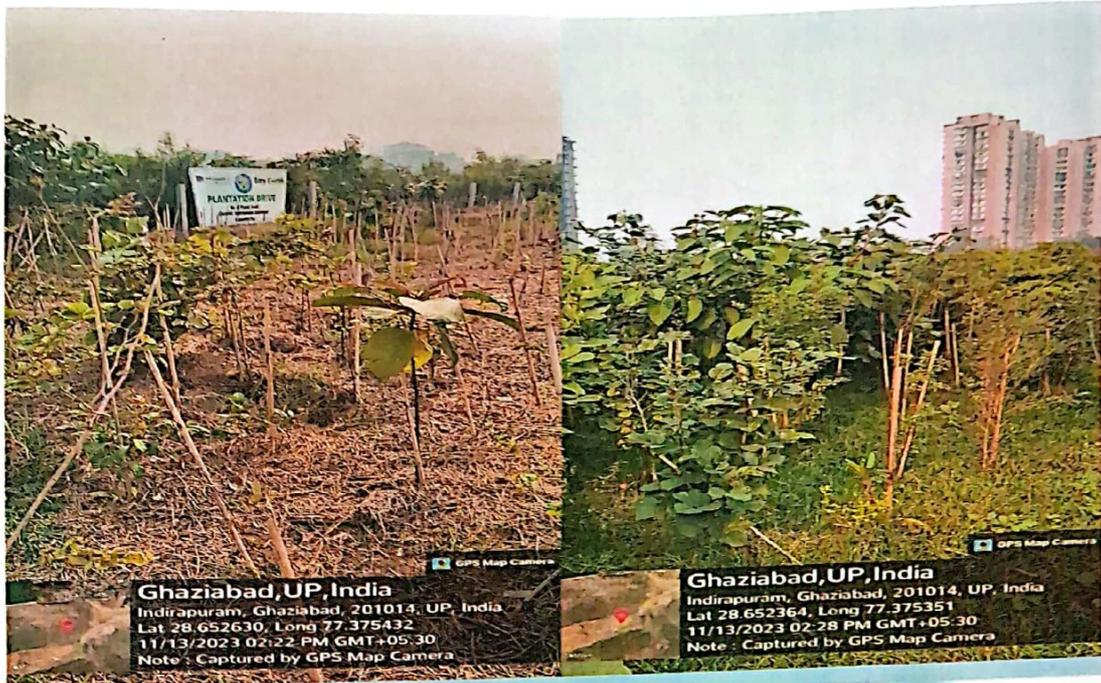
मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष योजित एम0ए0 संख्या-33/2023 in ओ0ए0 सं0 75/2023 (I.A. No. 645/2023) जयश्री बंसल बनाम मिनिस्ट्री ऑफ एन्वायरमेंट, फोरेस्ट एवं क्लाइमेट चेंज व अन्य में पारित आदेश दिनांक 01.11.2023 के अनुपालन के सम्बन्ध में।

### 1. Processing of legacy waste in Ghaziabad

That originally, there were three (3) dumpsites for solid waste in Ghaziabad located at Pratap Vihar (5 lac MT), Indirapuram (1.5 lac MT) and Bhikanpur / Jagjivanpur (2.69 lac MT). It is submitted that with extensive and effective processing of solid waste, the two sites located at Pratap Vihar and Indirapuram were completely remediated by July 2022 (more than one year ago); and extensive afforestation in the form of Miyawaki forestry has been carried out and being maintained by Ghaziabad Nagar Nigam (GNN) at both sites. The pictures of Miyawaki forest are hereinbelow for kind reference.



It is submitted that these sites have now developed into mature sites of urban forestry where more than 75000 trees have been planted (cumulatively), and through maintenance by Ghaziabad Nagar Nigam, the average height of these trees is already around five (5) feet. Moreover, these sites are now home to seasonal flora and fauna.



That dumping of waste at the Bhikanpur / Jagjivanpur site was stopped in July 2022. Post this, the remediation of legacy waste was approved by UP Government and accordingly following due procedure, an agency (Rollz India Waste Management Pvt Ltd) has been engaged by GNN for the same, on 30<sup>th</sup> September 2023. Processing work at this site commenced immediately in October 2023 and till now almost 24% of the legacy waste has already been processed till December 2023. The pictures of processing machinery at the site are provided below. The estimated time for completion of processing of the said legacy waste is about 15 months (depending upon/including the period of seasonal and unseasonal rains). GNN is committed to completing the said task within this time limit.



That due to extreme heat in the month of May 2023 (before the award of contract for processing of legacy waste) and generation of methane from the said solid waste, an incident of landfill fire occurred at the said site, a phenomenon said to be prominent across Delhi NCR at that time. GNN took active steps to extinguish, control and attend this incident of fire in a timely manner, by deploying adequate machinery, manpower and fire brigades. There was no such incident of fire reported after this at the said site.



## 2. Fresh Waste Processing Plant in Ghaziabad

When dumping was stopped at the Bhikanpur / Jagjivanpur site (as stated above), GNN engaged an agency to establish a fresh waste processing plant and commence operations in Morta in July 2022, after which the entire fresh waste generated in Ghaziabad was sent to the said Morta Processing Facility.

As GNN itself does not have any land available for processing solid waste, the said facility was established on privately leased land. With the Morta facility being open to sky, the processing work (windrows formation, waste segregation, disposal of RDF/Compost/Inert) could only be carried out during non-rainy days. Resultantly, any intermittent or unseasonal rain further delayed the processing activities. The total fresh waste sent to the Morta facility till 30<sup>th</sup> June 2023 was 5,65,727 MT out of which the 4,69,668 MT was effectively processed and scientifically disposed off, while only 96,059 MT is pending processing at the said site. This has also been verified by an independent survey conducted by a government agency, i.e. RCUES (Lucknow). After this independent survey, processing at the said site has begun afresh, and GNN is committed to completing the processing of the remnant waste by May 2024, and then hand over the site to the private landowner.



**Regional Centre for Urban & Environmental Studies, Lucknow**  
(Ministry of Housing and Urban Affairs, Government of India)

**क्षेत्रीय नगर एवं पर्यावरण अध्ययन केन्द्र, लखनऊ**  
(आवासन और शहरी कार्य मंत्रालय, भारत सरकार)



Ref No: URC/RCUES/24/1300 Date: 19<sup>th</sup> Oct 2023

To,  
The Municipal Commissioner  
Nagar Nigam Ghaziabad  
Ghaziabad

Subject: Survey regarding the quantification of waste at Morta Waste Treatment Site,  
Ghaziabad

Dear Sir,

With respect to the above mentioned subject and related to your letter No. 684A /Swa/2023-24 date 29<sup>th</sup> September, the survey was conducted on the Morta Waste site on 1<sup>st</sup> October 2023. The waste site is being managed by M/s Geron Engineering Private Limited. Prima facie the quantity identified during the survey is 185054.009 cum which is approximate 94265 MT and following are the observation of the survey:

Project Site	Morta, Ghaziabad
Approximate Quantity of Waste on-site	94265 Tonnes: 185054.009 cum
Proposed Technology Identified	Segregation & Windrow Composting
Waste Fractions	
Approximate Unprocessed Quantity on site (density 460 kg/cum)	104499.554 cum: 48069.79 MT
Approximate Processed Quantity (density 600 kg/cum)	76103.178 cum: 45661.90 MT
Approximate RDF on site (density 120 kg/cum)	4451.277 cum: 534.15 MT
Project Structuring	Contracted to Geron Engineering Private Limited

Office : Adjacent Registrar's Office, Lucknow University Campus, Lucknow, Uttar Pradesh-226007  
Telefax : 0522-2740165, Phone : 0522-2740108  
Email : directorrcueslko@gmail.com. Website : www.rcueslucknow.org

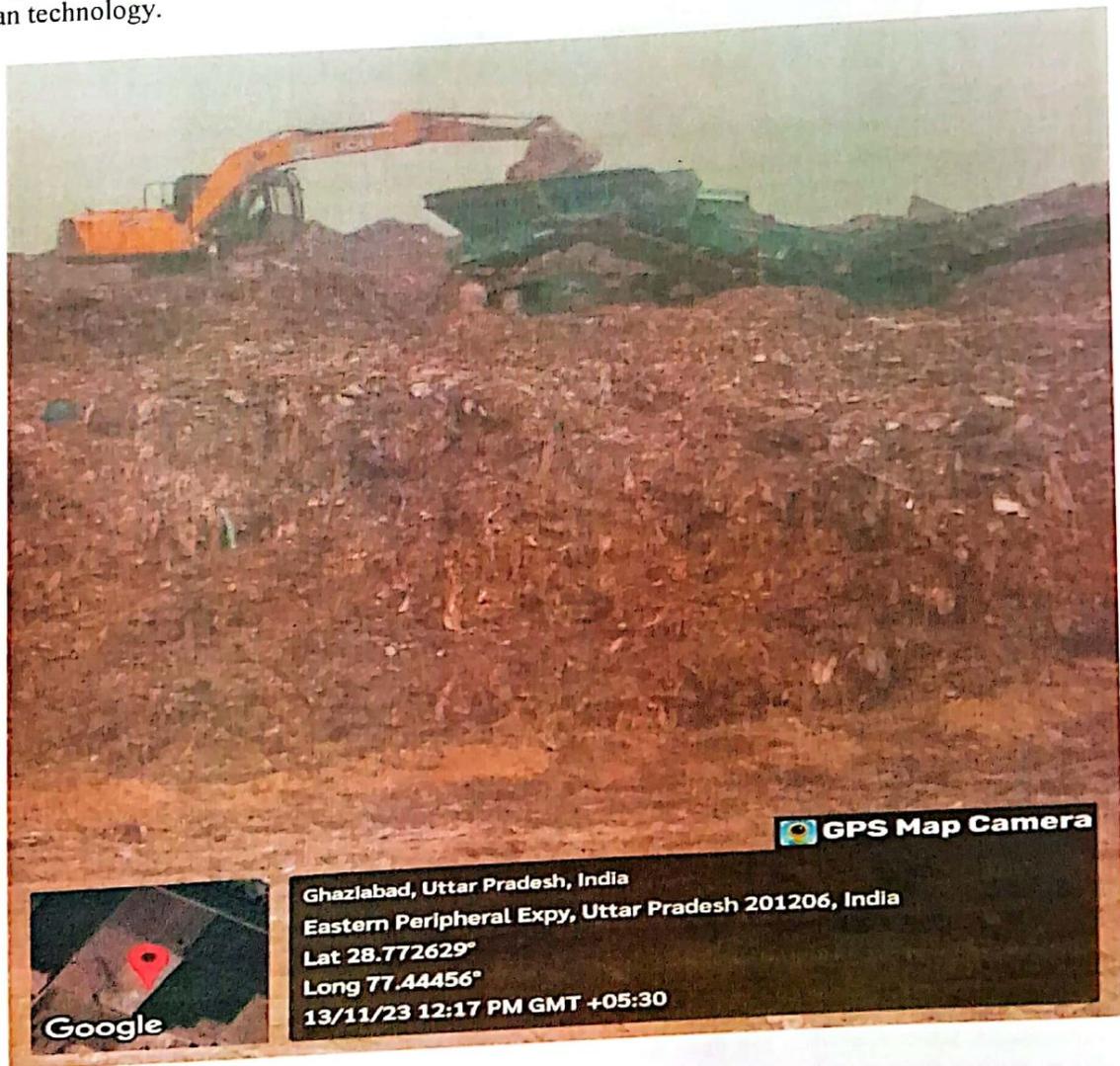
A detailed report pertaining to the quantities of various waste fractions will be submitted to you shortly.

Best regards,

  
Anil Kumar Mishra  
Assistant Director  
RCUES Lucknow

That due to unforeseen circumstances, the private landowner did not renew the land lease post 30<sup>th</sup> June 2023, as a result of which the fresh waste handling and processing facility was shifted by the agency to a new parcel of land situated at Jagjivanpur on an emergency basis. The said site/land arranged by the agency is situated adjacent to the original site where pre-existing legacy waste was present (as stated in point 1 above). The site was chosen by the agency as it was situated far away from local villages thus causing minimal issues for the local population and located adjacent to the land which was already previously used for municipal waste purposes.

It is humbly submitted that any change in the site for waste processing takes some time for being set up afresh, especially when it is carried out on an emergency basis due to unforeseen circumstances. It is further submitted that due to GNN's commitment for fast tracking effective and scientific processing of solid waste, the work on setting up a new processing plant for fresh waste at the new site in Jagjivanpur is under way now (post the monsoon season and a lot of unseasonal rains in 2023). GNN is committed towards making the said processing plant operational by February 2024. The said plant is being developed in a way that it should have a capacity of processing around 2000 TPD, with modern and advanced use of German technology.



Hence, the overall summary of solid waste processing (waste to compost) being carried out and proposed upgradation in Ghaziabad is as follows:

S No.	Location	Waste to Compost Capacity (TPD)	Operations at Site	Timeline to complete
1.	Jagjivanpur / Bhikanpur Legacy Waste Site I having 2.69 lac ton	800 TPD	Legacy waste was dumped on this site till June 2022 and after award of tender in September 2023, the legacy waste processing started from October 2023. Till December 2023, 24% of legacy waste has been processed.	March 2025
2.	Morta Facility	800 TPD	Operational since July 2022 till June 2023. Total Fresh Waste received at site 5.65 lac ton out of which 4.7 lac ton has been processed. Remaining waste is 96k ton (as surveyed by RCUES Lucknow on 12 <sup>th</sup> October 2023) out of which approx. 40% has been processed till December 2023	May 2024
3.	Jagjivanpur Fresh Waste Processing Site II (adjacent to Site I)	400 TPD operational and 2,000 TPD new facility being setup to be operational by February 2024	Site operational from July 2023. Total fresh waste generated in Ghaziabad sent to this site currently as no other site available. From May 2024, processing machines from Morta Site shall move to Jagjivanpur increasing the capacity to 3,200 TPD	Backlog waste shall be processed by December 2024
	<b>Total</b>	<b>4,000 TPD (by February 2024)</b>		

Once the new fresh waste processing plant is established and operational over the next 2 months, the total processing capacity of all three sites shall be 4000 TPD which should help GNN clear most of the backlog over next 12 months.

### Additional initiatives by Ghaziabad Nagar Nigam for scientific processing of Solid Waste

#### **1. Decentralized Waste to Energy Plant in Ghaziabad**

The agency engaged by GNN (M/s Rollz India Waste Management Pvt Ltd) has established India's first of its kind decentralized waste to energy plant linked to a private industry where RDF is used to generate energy which is further used for production of textiles. Similarly, the proposed plan is to establish two more decentralized WTE units over the next 6 months. These WTE units are planned to be linked to the brick kiln industry where heat generated from the WTE plants shall be used for manufacturing of green bricks. This model promises to ensure that any MSW generated locally in a city shall be consumed locally in an environmentally friendly manner where energy shall be used to manufacture local product (green brick/textile/any industry) that shall not only reduce the dependence on fossil fuels / renewable fuels but also ensure sustainable waste management. The project is an example of collaboration between GNN, its agency and private industry players. GNN is working continuously to

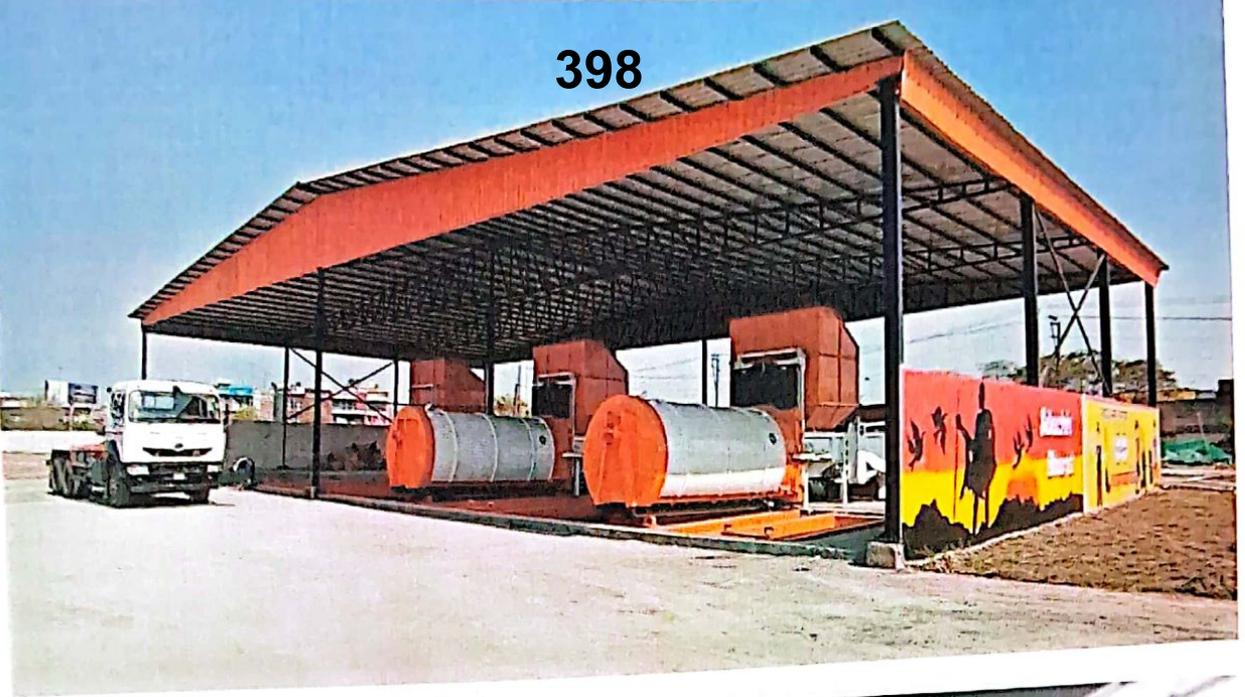
process the residual waste, fresh waste and also continuously innovate to develop sustainable waste management solutions for the city.

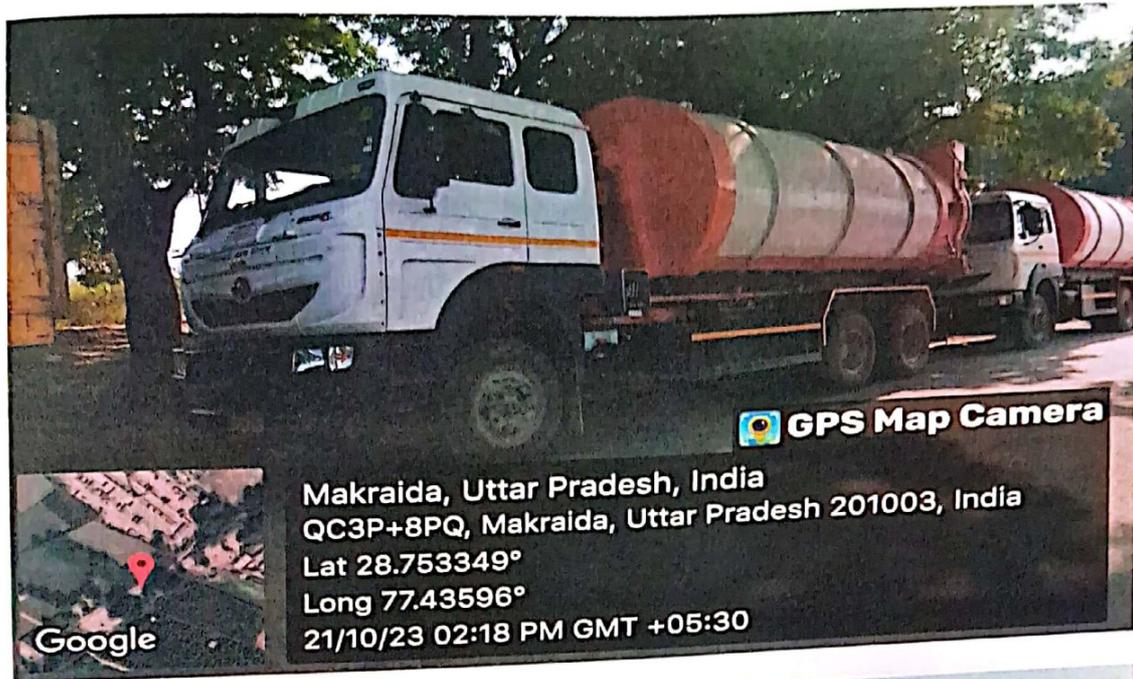


## 2. Smart transfer stations and hook loader/capsule-based transportation of solid waste

GNN has already set up four (4) smart transfer stations in PPP mode and is in the process of setting up one Material Recovery Facility (MRF) Centre with a capacity of 150-200 TPD each. The smart transfer stations are ensuring scientific collection, compaction and transportation of solid waste through hook loaders/capsules, which ensure that solid waste is not only transported in a closed capsules, but also saves time and energy as the waste is compacted enough the reduce the amount of vehicle trips needed for such secondary transfer.

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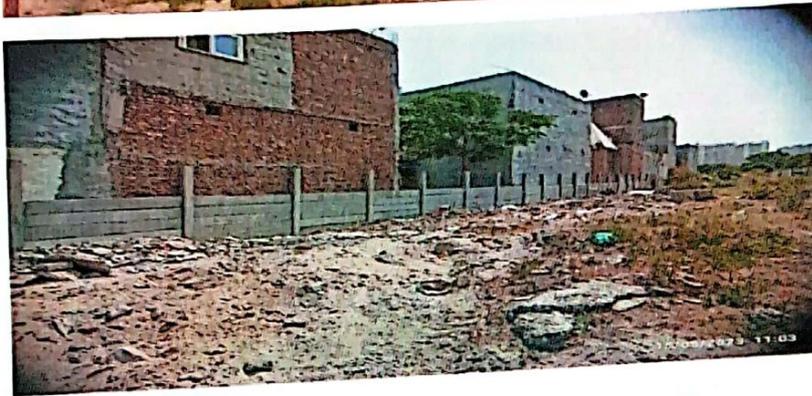
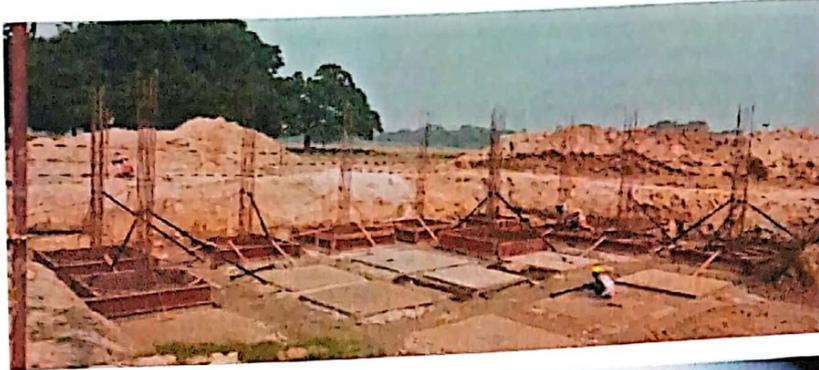




### 3. Upcoming Solid Waste Processing Projects in Ghaziabad

**3.1 Wet Waste to Bio CNG Project** – An MOU for establishment and operation of a 300 TPD wet waste to Bio-CNG project has been executed with an agency i.e., Ever Enviro Resource Management Pvt. Ltd. The agency has already applied for the environmental approvals (CE). The said plant is expected to be established over two (2) years post the grant of CTO. This promises to ensure that wet waste generated within Ghaziabad shall be scientifically treated and converted into CNG.

**Current Status of the 300 TPD Ghaziabad Bio-CNG Project**



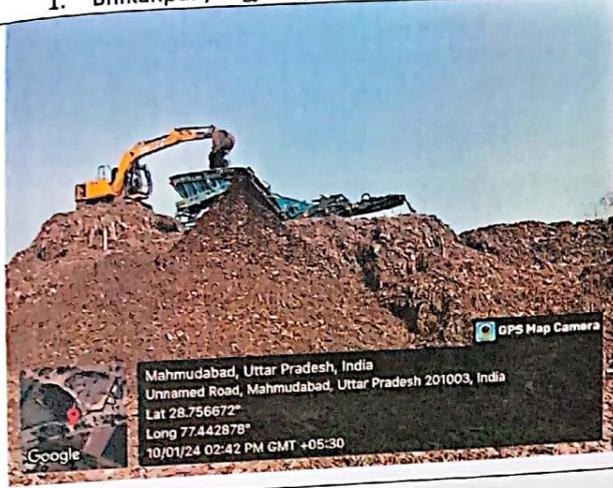
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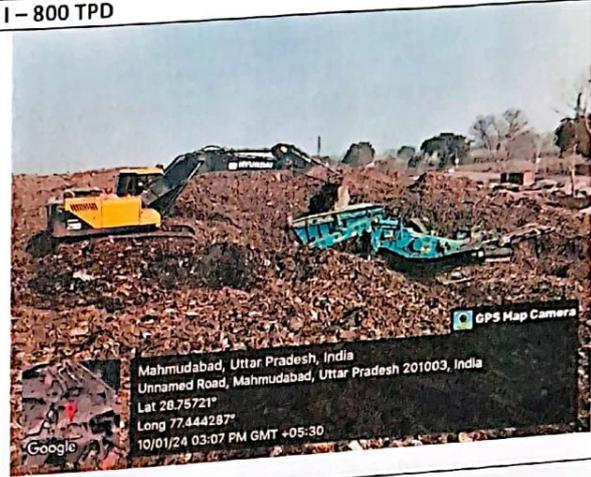
**3.2 Waste to Energy (Electricity) Project** – An MOU was executed in 2018 with a Netherlands based company i.e., GC International to establish a large waste to electricity plant (1500-3000 TPD) in village Galand, District Hapur. The State Government facilitated the said MOU and project. GNN had acquired /purchased 42.25 acres of land in Galand but due to local resistance, the possession of land could not be obtained. GNN has approached the Hapur District Administration and Hapur Police, which have sought help from the State Government in aiding with the possession of land.

**Annexure 1 - Pictures of Waste Processing Facilities**

**1. Bhikanpur / Jagjivanpur Legacy Waste Processing Site I – 800 TPD**

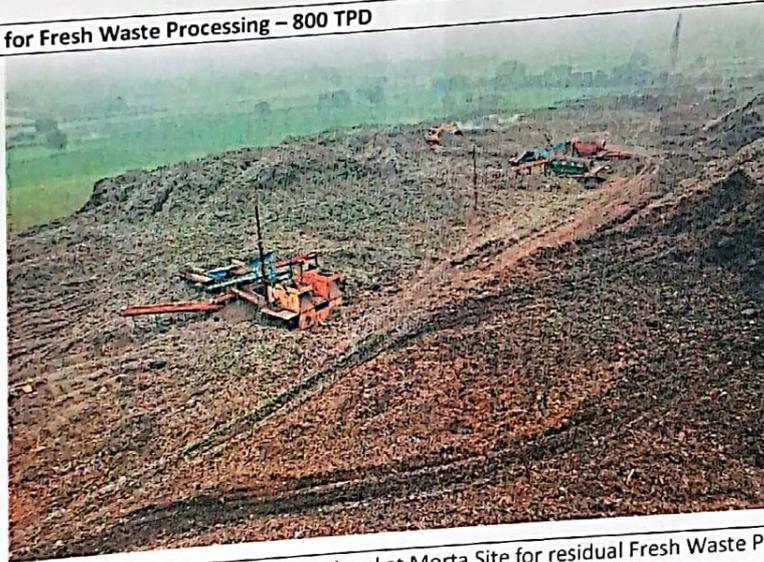


Warrior Machine 1



Warrior Machine 2

**2. Morta Facility for Fresh Waste Processing – 800 TPD**

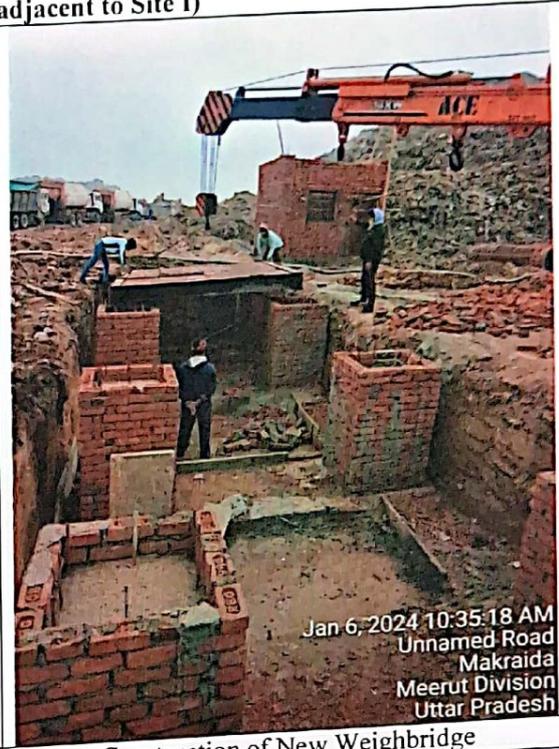


2 Trommel and 1 Ballastic Separator operational at Morta Site for residual Fresh Waste Processing

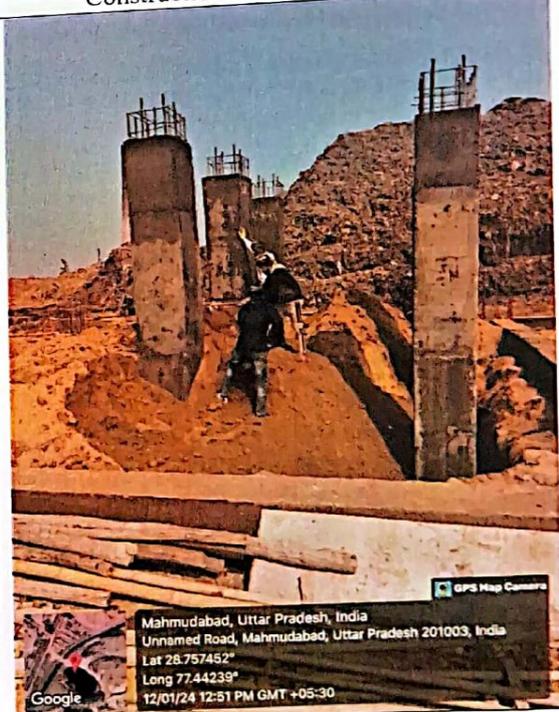
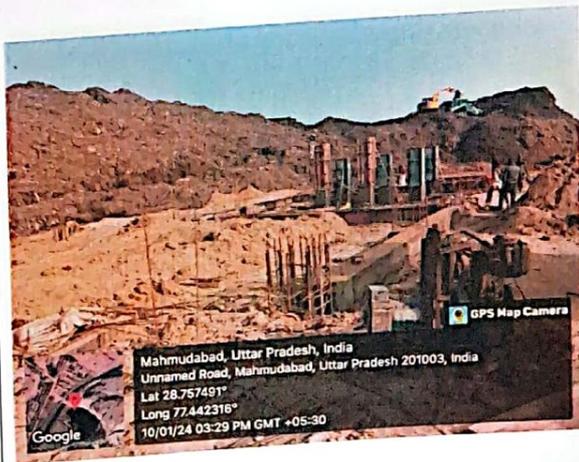
1. Jagjivanpur Fresh Waste Processing Site II (adjacent to Site I)



Warrior Machine for Fresh Waste Processing



Construction of New Weighbridge



Construction of New Fresh Waste Processing Facility for 2,000 TPD

**Ghaziabad Nagar Nigam**

Area Of GNN - 220 Sq. KM.

Total Wards - 100

\*(Indirapuram 6 wards are managed by GDA and 94 wards by GNN)

Total Generation SWM - 1500 TPD

Total Collection - 1500 TPD

Door to Door Primary Collection - 4,51,554 Household

Door to Door Vehicles Deployed - 313 (200 Rental+113 GNN)

\*350 Vehicles for Door to Door waste collection work will be added by 31 March 2024.(BID Opened )

Secondary Collection - 252 Vehicles Deployed work done by 3<sup>rd</sup> Party Vendors (1-JS Enviro 2- Nature Green \$ Metrro waste firm)

Transfer stations - 04 (Capacity 200 TPD Each) + 06 (50 TPD Each)

Material Recovery Facility(MRF) - 02 (150-200 TPD Each) + 03 (10 TPD Each)



\* 50 TPD MRF under construction to be completed by 31<sup>st</sup> January 2024

RRR(Reduce Reuse Recycle) Center -

05 (01 in Each Zone)

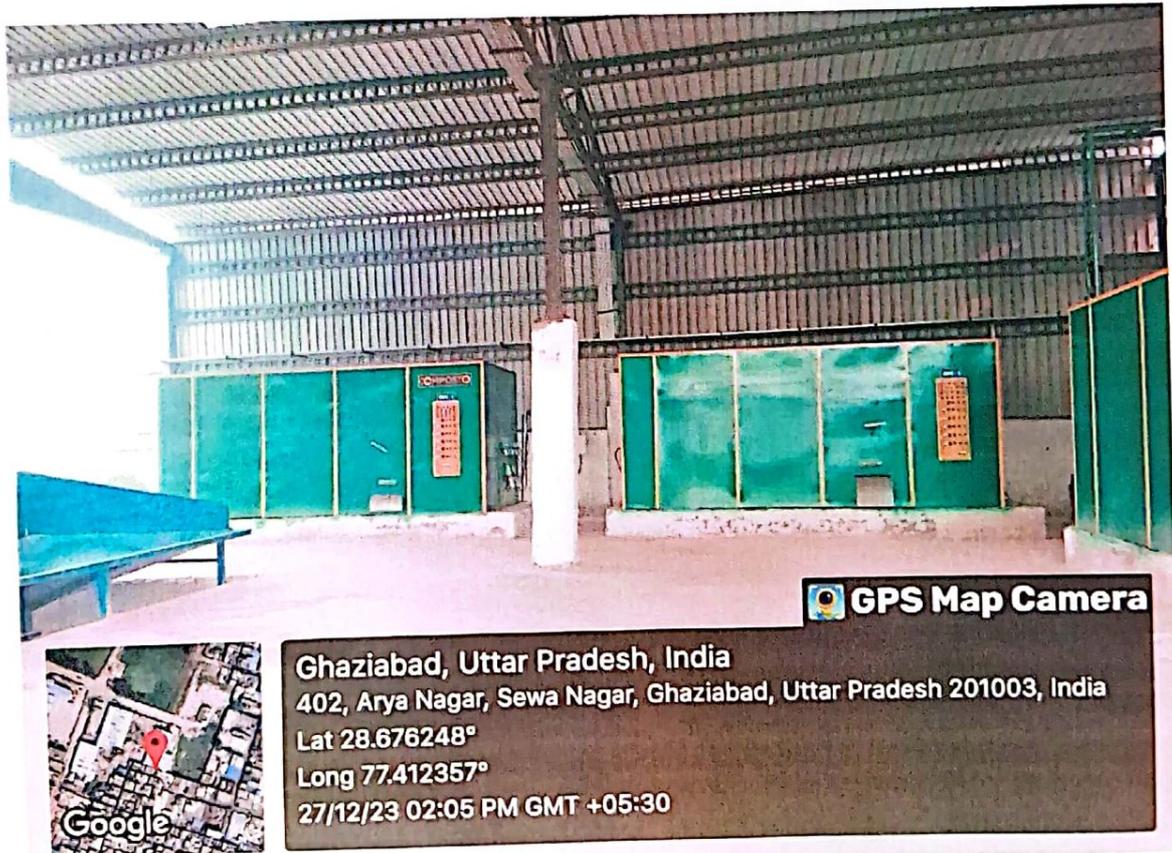


Legacy Waste

- 6.5 Lakh MT remediation already completed in 2022
- 2.69 Lakh MT remediation work ongoing at Pipeline Road (24% Work Completed). Target Completion by March 2025

Compost Plant

- 100 TPD at Ret Mandi



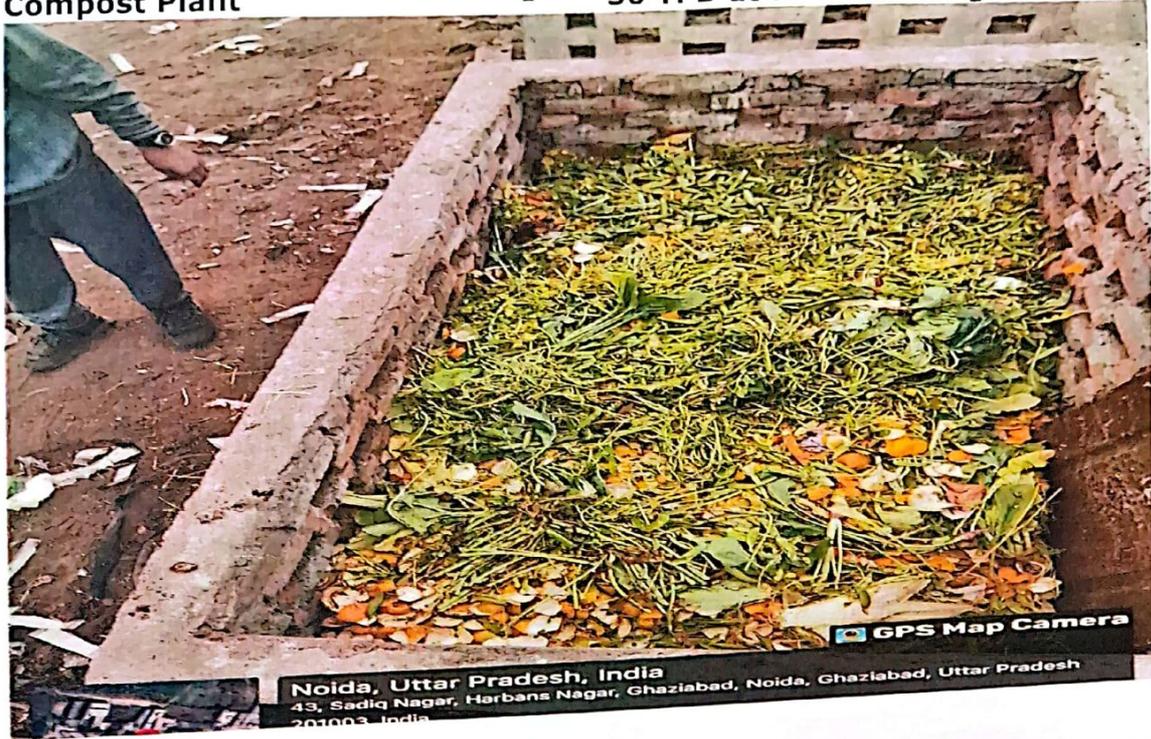
Compost Plant

- 01 TPD at Jatwada Sabzi Mandi

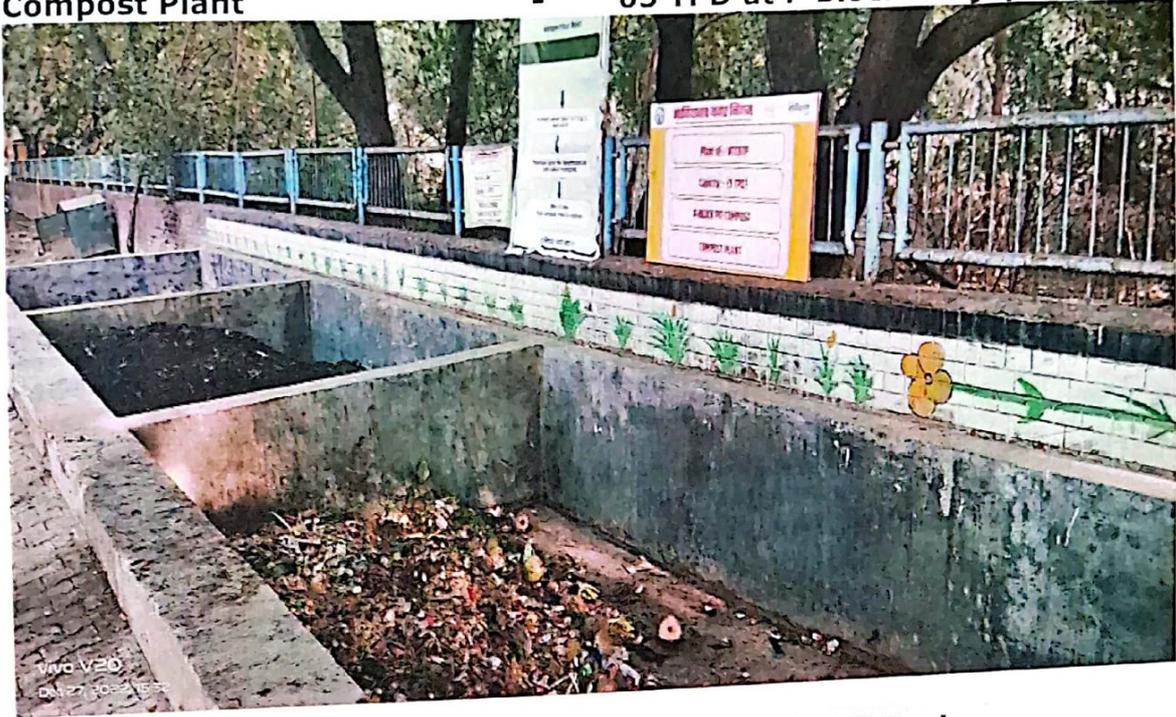


Compost Plant

- 50 TPD at Sihani Garbage Factory



Compost Plant - 05 TPD at P Block Sanjay Nagar



Compost Plant - 05 TPD at Nandi Park

